

religious sites for tourism is primarily the responsibility of the State Government. However, the Department of Tourism provides financial assistance to State Governments on specific proposals based on their merits, *inter se* priority and availability of funds.

For the development of infrastructure along the Buddhist Circuit covering Bodhgaya, Nalanda, Rajgir and Vaishali, Overseas Economic Co-operation Fund of Japan has provided loan assistance amounting to Rs. 143.18 crores.

(c) and (d). The Department of Tourism has not received any proposals from the Government of Bihar for development of Jaimangalagarh in Begusarai District.

[Translation]

#### Recovery of Outstanding Provident Fund

4080. SHRIMATI SHEELA GAUTAM :

SHRI HARIN PATHAK :

SHRI RAMESHWAR PATIDAR :

SHRI A. SAMPATH :

Will the Minister of LABOUR be pleased to state :

(a) whether a large amount of Employees Provident Fund and Employees States Insurance is outstanding against the Public/Private sector industrial units during the last three years;

(b) if so, the details thereof, Industry-wise, State-wise;

(c) the action taken for strengthening the enforcement mechanism in this regard;

(d) whether the Government propose to increase the rate of interest on the payment of delayed amount; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). The information relating to State-wise arrears of the EPF and ESI dues outstanding against the defaulting establishments including PSUs during the last three years is as given in Statement-I. The details of Industry-wise arrears of the EPF dues are as given in Statement-II. The ESI scheme is being implemented area-wise in a phased manner. Therefore the information about details of ESI arrears Industry-wise is not available.

(c) The progress of recovery of outstanding ESI/EPF arrears is under constant review. In order to

expedite recovery of dues/arrears the ESIC and the EPFO both have set up their own recovery machinery throughout the country. Necessary inspection and other legal action as provided under the ESI/EPF and MP Acts is also being taken against the defaulting establishments.

(d) and (e). At present under the ESI Scheme the employers who fails to pay the contribution within the prescribed time limit is liable to pay interest at the rate of 15% per annum. In addition he is also liable to pay damages ranging from 5% to 25% depending upon the period of default. Under the EPF Scheme in the case of delayed payment the employer is liable to pay damages at the rate 17% to 37% depending upon the period of default. These penal provisions are considered adequate.

#### STATEMENT-I

##### A. ESI Dues

(Rs. in Crore)

Name of the Region	1993-94	1994-95	1995-96
Andhra Pradesh	14.96	15.18	14.92
Assam	2.16	2.56	3.34
Bihar	8.08	9.05	9.99
Delhi	3.19	3.23	2.35
Gujarat	12.51	13.94	18.08
Haryana	4.46	4.08	4.51
Karnataka	7.50	9.02	9.62
Kerala	6.34	6.83	7.69
Madhya Pradesh	16.51	16.91	18.65
Bombay	24.64	25.08	28.73
Nagpur	2.14	2.83	3.23
Pune	7.67	7.80	8.88
Goa	0.99	1.10	1.35
Orissa	4.61	4.43	4.48
Punjab	8.00	9.87	11.61
Rajasthan	2.94	3.27	3.75
Tamil Nadu	7.57	7.56	8.49
Pondicherry	0.59	0.77	0.78
Coimbatore	1.95	2.05	2.89
Madurai	2.83	2.86	3.41
Uttar Pradesh	13.36	14.99	21.81
West Bengal	62.45	77.35	95.87

**B. EPF Dues**

Region	1993-94	1994-95	1995-96
1	2	3	4
Andhra Pradesh	1618.22	1132.22	1374.61
Bihar	1116.18	843.96	940.57
Delhi	364.80	254.65	2266.09
Gujarat	620.08	1036.12	943.06
Haryana	338.84	1389.07	2173.24
Karnataka	508.80	688.09	739.26
Kerala	350.35	411.28	530.15

1	2	3	4
Madhya Pradesh	1989.56	2361.43	2007.04
Maharashtra	3137.41	3089.11	2902.70
NE Region	232.15	294.13	278.00
Orissa	425.30	601.80	400.47
Punjab	1595.54	1900.84	1107.09
Rajasthan	331.22	429.07	625.72
Tamil Nadu	923.92	009.31	1166.13
Uttar Pradesh	3511.26	3836.57	4526.07
West Bengal	18536.47	15454.76	13574.12

**STATEMENT-II***Industry-wise Provident Fund Arrears*

S.No. Type of Industry	No. of Defaulting Estts.	Amount (Rs. in lakhs)
1. Textile	621	9078.30
2. Electrical, Mach. and Gen. Engg.	1800	6266.00
3. Education Institutions	536	1627.46
4. Trading and Commercial	940	1430.84
5. Sugar	222	1172.62
6. Road and Motor Transport	274	3245.92
7. Heavy and Fine Chemicals	265	1117.20
8. Tea and Tea Plantation	52	327.52
9. Jute Industry	46	9466.57
10. Paper and Paper Product	64	322.30
11. Iron and Steel	173	276.30
12. Cement	48	166.00
13. Banks	19	154.03
14. Cinema	473	130.96
15. Building and Construction	57	145.97
16. Newspapers	67	141.26
17. Hotels and Restaurants	151	88.86
18. Printing and Press	62	69.62
19. Edible Oil	37	55.56
20. Hospitals	66	2259.43
21. Others	5709	6332.63
<b>Total :</b>	<b>11682</b>	<b>42139.86</b>